

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**STARRED QUESTION NO. 203
ANSWERED ON 18.12.2023**

**DEPUTATION/DIRECT RECRUITMENT IN
KENDRIYA VIDYALAYA SANGATHAN**

***203. DR. JAYANTA KUMAR ROY:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Kendriya Vidyalaya Sangathan (KVS) has issued instructions restraining the forwarding of application of employees for outside employment on deputation/direct recruitment;
- (b) if so, the details thereof;
- (c) whether grievances are being received by Employees/Teacher Associations regarding deliberate delay in processing of such applications at School, Regional and Head quarter level resulting in failure in submission of application before the last date, which adversely hampers the future career prospects of employees;
- (d) if so, the details of applications of KVS employees for deputation elsewhere received/ forwarded/declined and still pending during the last three years, region-wise;
- (e) whether the Government has any mechanism for grievance redressal in the KVS to check discrimination against SC/ST/OBC employees in such matters and if so, the details thereof; and
- (f) the other steps being taken by the KVS in adhering to DoPT guidelines in this regard?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (f) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 203 RAISED BY DR. JAYANTA KUMAR ROY, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 18/12/2023 REGARDING DEPUTATION/DIRECT RECRUITMENT IN KENDRIYA VIDYALAYA SANGATHAN.

(a) & (b) As per information received from Kendriya Vidyalayas Sangathan (KVS), the matter of forwarding of application of employees for deputation/direct recruitment are dealt at three levels i.e. Vidyalaya level, Regional Office level and Headquarters level. During COVID pandemic years, in order to continue teaching-learning due to the vacancies at that time, an advisory was issued by KVS to exercise abundant caution while forwarding applications of the employees for deputation / direct recruitment. Once recruitment process was notified by KVS, the matters for deputation / direct recruitment are forwarded, if he / she meets the requisite conditions/ criteria.

(c) & (d) As per information received from KVS, no such grievance received from employees/Teacher Associations of KVS regarding deliberate delay in processing of such applications at School, Regional and Head quarter level resulting in failure in submission of application before the last date. The KVS regional office wise details of applications of KVS employees for deputation received /forwarded/ declined and still pending during the last three years are as under:-

Sl. No.	KVS Region Name	2020-21			2021-22			2022-23		
		Received	Forwarded	Declined	Received	Forwarded	Declined	Received	Forwarded	Declined
1.	Bhubaneswar	1	1	0	34	34	0	6	6	0
2.	Delhi	11	11	0	22	22	0	29	29	0
3.	Ernakulam	1	0	1	0	0	0	0	0	0
4.	Gurugram	0	0	0	2	0	2	0	0	0
5.	Jaipur	1	1	0	2	2	0	0	0	0
6.	Ranchi	0	0	0	1	1	0	2	2	0
7.	KVS (HQ)	17	17	0	17	17	0	28	28	0
Total		31	30	1	78	76	2	65	65	0

(e) & (f) The Grievance Redressal Mechanism has been set up in KVS constituting a Grievance Cell at the Headquarter of the KVS and each of the 25 Regional Offices across the country to redress grievance of KVS employees including SCs/STs/OBCs employee. The Cell is functional with a Regional Grievance Officer in place in each of the Regional Office and a Central Grievance Officer at KVS (HQ) for monitoring the redressal of grievances for early disposal within the stipulated time and as per relevant rules.
